

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2016 &  
APPEAL NO. 60 OF 2016**

**Dated : 16<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**Appeal No. 59 of 2016**

**In the matter of:**

**M/s. Aravali Transmission Service Company Ltd. ... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay for R-1  
Mr. Bipin Gupta for R-2 to 4

**Appeal No. 60 of 2016**

**In the matter of:**

**M/s. Maru Transmission Service Co. Ltd. ... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : --

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhyay for R-1  
Mr. Bipin Gupta for R-2 to 4

**ORDER**

List these matters for hearing on **18.12.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*